

**HIGH COURT OF MANIPUR
AT IMPHAL**

NOTIFICATION

Imphal, the 29th April, 2022

No. HCM/Misc/89/Estt.(v)/

It is hereby informed to all that in terms of the order dated 01.02.2022 of the Hon'ble Supreme Court of India in "**In Re Children In Street Situations in SMW (C) No. 6/2021**", the Manipur State Legal Services Authority (MASLSA), vide a notification No.1/83/2019-MASLSA/628 dated 26th April, 2022 which is enclosed herewith has designated all the Secretaries of District Legal Services Authorities (DLSA) as **Remote Point Co-ordinators (RPC)** for recording of testimony of child witness through Video Conferencing (VC).

The list of court complexes in the Districts in which Video Conferencing facilities are available is given below:

Sl. No.	District	Address
1	Imphal West	District Judge, I/E at Cheirap Court Complex, Uripok
2		VC hall at Lamphel Court Complex
3	Jiribam	Civil Judge Jr. Div., Jiribam Court complex
4	Bishnupur	District Judge, Bishnupur Court Complex
5	Thoubal	District Judge, Thoubal Court complex
6	Chandel	Chief Judicial Magistrate (CJM), Chandel Court Complex
7	Churachandpur	District Judge, Churachandpur Court complex
8	Tengnoupal	Judicial Magistrate First Class (JMFC), Moreh Court Complex
9	Kangpokpi	Judicial Magistrate First Class (JMFC), Kangpokpi Court Complex
10	Senapati	District Judge, Senapati Court Complex
11	Ukhrul	Chief Judicial Magistrate (CJM), Ukhrul Court Complex

Sd/-

(Yumkham Rother)
REGISTRAR (Judl.)
HIGH COURT OF MANIPUR

No. HCM/Misc/89/Estt.(v)/ 7586 - 91

Imphal, the 29th April, 2022

Copy to:

1. The Registrar General, High Court of Manipur.
2. The Member Secretary, MASLSA.
3. The CPC, High Court of Manipur.
4. The System Analyst, High Court of Manipur.

- *for uploading the same to the official website.*

5. All the District Courts.
6. Guard file


REGISTRAR (Judl.)
HIGH COURT OF MANIPUR

ORDER
Imphal, the 26th April, 2022

No. 1/83/2019-MASLSA/ : As per the order of the Hon'ble Supreme Court in "*In Re Children In Street Situations in SMW (C) No. 6/2021*" dated 01.02.2022, all Secretaries of District Legal Services Authorities are designated as Remote Point Co-ordinators (RPC) for recording of testimony of child witnesses through Video Conferencing.

Further, they are to render such legal aid and assistance to the child witnesses, as required.


(Ojesh Mutum)

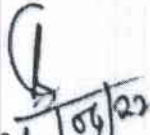
Member Secretary,
Manipur State Legal Services Authority

No. 1/83/2019-MASLSA/628

Imphal, the 26th April, 2022

Copy to :

1. All Chairpersons/Secretaries of DLSAs
2. The Secretary, HCLSC
3. The CPC, High Court of Manipur
4. Irengbam Soman, Project Assistant to upload the names of the All DLSA Secretaries (Remote Point Co-ordinators) along with their contact details in the official website of MASLSA.


(Ojesh Mutum)

Member Secretary,
Manipur State Legal Services Authority